

[3 May, 20.07]

RAJYA SABHA

1	2	3	4	5
21.	Manipur	01	02	01
22.	Meghalaya	01	-	-
23.	Mizoram	--	01	-
24.	Nagaland	01	--	--
25.	Orissa	02	02	--
26.	Pondicherry	01	--	--
27.	Punjab	03	--	01
28.	Rajasthan	02	--	--
29.	Sikkim	--	01	--
30.	Tamilnadu	02	02	—
31.	Tripura	«	01	--
32.	Uttar Pradesh	06	--	01
33.	Uttranchal	01	-	--
34.	West Bengal	04	--	01
TOTAL:		57	19	10

Establishment of sports complexes in Goa

3188. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any scheme/schemes for establishment of major/minor sports complexes is/are in force in the State of Goa;

(b) if so, the essential features of the schemes;

(c) the projects undertaken/implemented under the schemes during the last five years in the State of Goa; and

(d) the financial assistance granted to the State during the last five years, year-wise?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): (a) and (b) As 'Sports'¹ figures in the 'State List' of the Constitution, the primary responsibility for the creation of sports infrastructure facilities lies with State Governments. Till 31.3.2005, the Ministry was supplementing the efforts of State Governments by providing assistance under the Centrally Sponsored Sports Infrastructure Schemes subject to receipt of viable proposals. But with effect from 1.4.2005, those schemes have been transferred to the State Sector, which was later

extended up to 31.3.2007 to meet committed liabilities. During the last five years, no funds were provided to Goa under the centrally sponsored schemes to create sports infrastructure. Accordingly the State Government would have to fund such projects out of their own resources, or seek support from the Planning Commission in the State Plan.

(c) and (d) The Sports Authority of India (SAI), with the support of the Union Government, operates a number of sports coaching and training schemes such as the National Sports Talent Contest Scheme (NSTCS) and the SAI Training Centre Scheme (STCS). Under the NSTCS, training is being imparted in football in Navodya Vidyalaya, Canacona. Similarly under the STCS, the Goa STC imparts training in different disciplines such as boxing, football, taekwondo, judo, athletics, kabaddi and swimming at Ponda, Mapusa (Peddem) and Margoa (Fatorda). Around 250 sportspersons are receiving training under the above mentioned schemes in Goa.

Establishment of coaching centres in Goa

3189. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:.

(a) whether any scheme/schemes for establishment of coaching centres is/are in force in the State of Goa;

(b) the essential features of the schemes;

(c) the projects undertaken/implemented under the schemes during the last five years in the State of Goa; and

(d) the financial assistance granted to the State during the last five years, year-wise?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): (a) and (b) Yes, Sir. The following Schemes of the Sports Authority of India (SAI) are in operation in the State of Goa:—

National Sports Talent Contest Scheme (NSTC): Under the scheme, talented young children in the age group 8-14 years are spotted and nurtured by providing scientific training. The main concept of the scheme is to PLAY & STUDY in the same school. The facilities provided under the